

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

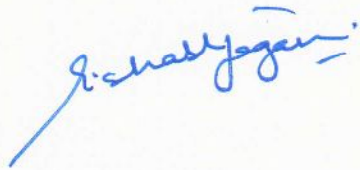
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE PARTIES: Mr. Harsh Merchant

V/s.
M/s. Shah Imaging Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mahesh H. Chandanshir	Adv for Respondents	
2.	Rishabh Jogani i/b DSU legal	Adv. for petitioners.	

Order

C.P. 83/397-398/CLB/MAH/2010

1. Both the sides are present.
2. At the request of both the parties adjournment is granted. The matter is adjourned to 15.11.2016 duly noted by the respective Ld. Counsels

Dated: 17.09.23016


Shri M.K. Shrawat
Member (Judicial)